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Title: Regarding serious problems faced by the survivors of Bhopal Gas Tragedy.

SHRI M.B. RAJESH (PALAKKAD): Madam Speaker, today is the 30th anniversary of the Bhopal disaster which left thousands killed and more than five lakh injured. Even after 30 years, thousands of survivors continue to lead a life ...(*Interruptions*)

माननीय अध्यक्ष : आप बैठिए। कोई रिकॉर्ड में नहीं जा रहा है।

...(व्यवधान) *

HON. SPEAKER: I have called Shri M.B. Rajesh to speak. Please allow him to speak.

...(*Interruptions*)

SHRI M.B. RAJESH : Even after 30 years, the survivors and victims of that Bhopal tragedy continue to lead a life of pain and trauma. The Indian State, including the Judiciary, has failed to do justice to the survivors and victims of Bhopal tragedy. ...(*Interruptions*)

A study has found that spontaneous abortion had risen threefold after the disaster. Birth defects and cancer rates have also increased. Children, even in the third generation are physically and mentally challenged. Tests of groundwater and waste dumps have shown the presence of mercury and other toxic substances. Chemical contamination has made water in the tubewells around the plant unfit for drinking. The plant which has tons of toxic waste is yet to be cleaned up. The dispute is who will pay for it and who is responsible for it. All these are nothing but utter lack of sensitivity and concern for the plight of survivors, most of whom are poor. ...(*Interruptions*)

I would like to urge upon the Government to show some amount of sensitivity and enhance the compensation for the survivors and do justice to survivors; otherwise, I would just want to remind the Government that history will not forgive us.

HON. SPEAKER: Shri P.K. Biju, Shri Innocent, Dr. A. Sampath, Shri P. Karunakaran, Adv. Joice George and Shri Md. Badruddoza Khan are permitted to associate with the issue raised by Shri M.B. Rajesh.